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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10303/2023 and C.M. No. 39855/2023

### CA VINAY AGGARWAL

..... Petitioner

Through:

gh: Mr. Atul Sharma and Mr. Kabir Dixit, Advocate.

versus

UNION OF INDIA THROUGH MINISTRY OF CORPORATE AFFAIRS A WING & ANR. ..... Respondent Through: Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate.

#### CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE AMIT MAHAJAN <u>O R D E R</u> 04.08.2023

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Learned Counsel appearing on behalf of the Parties have informed this Court that other identical matters are listed before Division Bench-IX today itself.

In view of the above, list the present matter before Division Bench – IX today itself. The Office is directed to transfer the record forthwith.

# SATISH CHANDRA SHARMA, CJ

## AMIT MAHAJAN, J

AUGUST 4, 2023/aks

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 05/06/2025 at 02:31:22